

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2302
TO BE ANSWERED ON 13TH FEBRUARY, 2026**

ISSUANCE OF AB-PMJAY IN TELANGANA

2302. SHRI ARVIND DHARMAPURI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of beneficiaries covered and e-cards issued under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) in the State of Telangana, district-wise;
- (b) the number and value of claims processed under the scheme along with the average claim settlement time;
- (c) whether any claim rejections or hospital de-empanelments were reported, if so, the details thereof;
- (d) whether the Government has any comparative data on beneficiary utilisation trends in the State of Telangana vis-a-vis the national average, and if so, the details thereof; and
- (e) the steps taken by the Government to expand empanelled hospitals and improve grievance redressal mechanisms in the said State?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a): In the State of Telangana, a total of 29.02 lakh families are eligible under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). As on 31.01.2026, a total of 82.78 lakh Ayushman cards have been created in the State of Telangana. The district-wise details of number of Ayushman cards created in the State can be accessed at: <https://dashboard.nha.gov.in/public/card>

(b) & (c): Under AB-PMJAY, settlement of claims is a regular and uninterrupted process and claims are settled by respective State Health Agencies as per claim adjudication guidelines issued by National Health Authority. As per the guideline, the permissible turnaround time for settlement of claims is within 15 days of claim submission for intra-state hospitals (hospitals located within the State) and within 30 days in case of portability claims (hospitals located outside the State).

As on 31.01.2026, a total of 20.08 lakh claims amounting to Rs. 4,262.48 crore have been settled in the State of Telangana. As reported by the State, a total of 12 hospitals have been de-empanelled till date, since the launch of the scheme in May 2021 in the State of Telangana.

(d): The utilisation of the scheme in the State of Telangana (launched in May 2021) has increased progressively year on year, in line with the national trend. The comparative utilisation trend of the State of Telangana as compared to the national average under the scheme is as under:

Financial Year	Number of hospital admissions	
	National level	Telangana
2021-22	1.44 crore	3.23 lakh
2022-23	1.59 crore	5.53 lakh
2023-24	1.98 crore	6.18 lakh
2024-25	2.42 crore	6.77 lakh
2025-26*	2.27 crore	6.22 lakh

*Data upto 31.01.2026

(e): In order to improve the participation of hospitals, a hospital-specific call center (14413) has been set-up to address the concerns of hospitals on a real-time basis including concerns related to empanelment. Under the scheme, the beneficiaries can register their grievances through the Centralized Grievance Redressal Management System (CGRMS) or the 24×7 toll-free helpline number 14555. All such grievances are monitored through a three-tier grievance redressal mechanism at the District, State and National level. At each level, designated nodal officers and Grievance Redressal Committees are in place to examine and resolve the grievances.
